SHRI P. R. BHAGAT: Unless the hon. Member substantiates this charge by a specific instance, I am not going to accept it.

SHRI V. K. DHAGE: What is the largest amount given to a single society?

SHRI B. R. BHAGAT: I want notice for that question.

MR. CHAIRMAN: The Finance Minister is preparing to say something.

Shri B. R. BHAGAT: I can give some of the amounts. The amount generally sanctioned is Rs. 40 lakhs, Rs. 52 lakhs, Rs. 55 lakhs and Rs. 60 lakhs . . .

MR. CHAIRMAN: That will do.

REVENUE FROM THE CAPITAL GAINS TAX

- *243. Shri BABUBHAI M. CHINAI: Will the Minister of Finance be pleased to state:
- (a) the amount of revenue derived from the Capital Gains Tax during the year 1957-58; and
- (b) the estimated revenue from this Tax for the year 1958-59?

THE DEPUTY MINISTER OF ECONOMIC AFFAIRS (SHRIMATI TARKESHWARI SINHA): (a) The information is being collected and a statement will be laid on the Table of the House as early as possible.

(b) Revenue from the Capital Gains Tax during the year 1958-59 has been estimated at Rs. 5 crores.

PROPOSAL TO GUARANTEE RISKS DUE TO FLUCTUATIONS IN EXCHANGE RATES

- *244. Shri BABUBHAI M. CHINAI: Will the Minister of Finance be pleased to state:
- (a) whether any proposal to guarantee risks arising out of frequent fluctuations in the exchange rates is

at present under Government's consideration; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER OF ECONOMIC AFFAIRS (SHRIMATI TARKESHWARI SINHA): (a) No, Sir.

(b) Does not arise.

FACILITIES TO TRADE UNIONS IN THE ORDNANCE DEPOTS TO HOLD MEETINGS ETC., IN THE DEPOT PREMISES

- *245. MOULANA M. FARUQI: Will the Minister of Defence be pleased to state:
- (a) whether facilities are given by the authorities of the Ordnance Depots to recognized trade unions to enable them to hold meetings within the premises of the Depots during lunch hours; and
- (b) whether such organizations are also allowed to open their offices inside the Depots and keep liaison with the workers during the duty hours?

THE DEPUTY MINISTER OF DE-FENCE (SHRI K. RAGHURAMAIAH): (a) and (b). Such facilities are not available, nor are they practicable. Trade Unions' meetings, however, are often held at gates of installations or on the workers' estates after obtaining permission of the Head of installation. This permission is granted subject to prescribed conditions which have been notified and are known to the workers and their organisations.

مولانا ایم فاروتی کیا آنربیل منستر بتائینگے کھ یہ فیسیلیتی کیوں ایولیبل نہیں ھے? اس میں کیا تفیکلتی ھے ؟

†[मौलाना एम॰ फारूके: क्या ग्रानरेबल मिनिस्टर बतायेंगे कि यह फैसिलिटी क्यों यवेलेबल नहीं है ? इसमें क्या डिफिक्लटी है ?]

^{†[]} Hindi transliteration.